

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1124/1992

New Delhi this the 15th day of January, 1998.

(26)

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

NCC/PC/12389 LT CDR Pravin Singh.
Executive Officer,
3. Karnataka Naval Unit NCC.
Old Professors Quarters No.3.
Saraswathipuram,
Mysore-570009.

... Applicant

(None present for Applicant)

-Versus-

1. Union of India through
Secretary, Ministry of Defence,
New Delhi.

2. Director General NCC,
Ministry of Defence,
West Block-4, R.K.Puram,
New Delhi.

3. Dy. Director General NCC.
NCC Directorate Kar & Goa,
No.8 Cunningham Road,
Bangalore-560052.

... Respondents

(None present for Respondents)

O R D E R (ORAL)

Shri Justice K. M. Agarwal -

On 11.12.1997 no one was present on either side.

On 12.1.1998 also none appeared. Under the circumstances, we are of the view that the parties are not interested in prosecuting this case. Accordingly, it is hereby dismissed for want of prosecution.

John

(K. M. Agarwal)
Chairman

R.K. Ahooja -

(R. K. Ahooja)
Member (A)